

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VINOD SINGH RAWAT

Civil Appeal No(s). 5003/2018

M/S INDIAN COFFEE WORKERS COOP.SOC.LTD.

Appellant(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE

Respondent(s)

(only C.A. NO. 11738/ 2018 and C.A. NO. 11739/2018 are to be listed
before the Court of Ld. Registrar.)

WITH

C.A. No. 11739/2018 (IV-C)

C.A. No. 11738/2018 (IV-C)

Date : 06-01-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. M. Y. Deshmukh, AOR
Mr. Manjeet Kirpal, Adv.
Mr. Nandkumar Deshmukh, Adv.

For Respondent(s)

Mr. B. Krishna Prasad, AOR
Mr. M. K. Maroria, AOR
Mr. Santosh Kumar, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

C.A. No. 11739/2018 and C.A. No. 11738/2018

Service of notice of alternative arrangement is complete on
the sole appellant, but no one has entered appearance on his
behalf.

The matters shall be listed before the Hon'ble Judge in
Chambers for further directions.

VINOD SINGH RAWAT
Registrar